

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 10

IA 601/2022 IA 750/2023 IA 5628/2023 IN C.P.(IB)4072/MB/2019

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **01.05.2024**

NAME OF THE PARTIES: **IDBI BANK LTD V/s POWER DEAL ENERGY
SYSTEM (INDIA) PVT. LTD**

Section 7 Sec 60(5) of the Insolvency and Bankruptcy Code, 2016

ORDER

Counsel Rishi Thakur a/w Adv. Shradha Patil i/b India Law LLP for the Financial

Creditor present.

IA 601/2022 IA 750/2023 IA 5628/2023

The parties are directed to place on record the balance sheet for the year ended 31st March

2018-2019 if available in relation to the Corporate Debtor. List this matter on Board on

17.05.2024.

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**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**